

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO. 965
ANSWERED ON 15.12.2022

CONSERVATION OF HERITAGE SITES

965. SHRI S. SELVAGANABATHY

Will the Minister of CULTURE be pleased to state:

- (a) whether Government has taken steps for facilitating the Public Private Partnership (PPP) in conservation of heritage sites and if so, the details thereof;
- (b) whether Government is monitoring the progress of conservation projects which are being implemented under PPP mode and if so, the details thereof;
- (c) the criteria set up by Government for the private companies which have been entrusted the responsibility of maintaining the historical and heritage sites; and
- (d) whether the said companies are complying with these norms and criteria?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) Yes, Sir. Government has set up National Culture Fund (NCF) as a Trust in 1996 under the Charitable Endowment Act, 1890 with a view to mobilize extra resources through Public Private Partnerships (PPP) towards promoting, protecting and preserving India's cultural heritage.
- (b) Yes, Sir. The progress of all projects approved by the NCF under PPP mode are regularly monitored by the Project Implementation Committee formed for each project.
- (c) A donor/sponsor while making contributions to the NCF may indicate a project including & conservation along with any specific location/aspect. As far as conservation of protected
- (d) monuments is concerned it is carried out by ASI only.
